

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 98 of 2019

IN THE MATTER OF:

M/s. Next Education India Pvt. Ltd.

...Appellant

Versus

M/s. K12 Techno Services Pvt. Ltd.

...Respondent

Present:

For Appellant :

**Mr. Kumar Sudeep, Mr. Pavan Kumar and Ms.
Shraddha Gupta, Advocates**

For Respondent :

**Mr. Debal Banerji, Senior Advocate with
Mr. Sanjay M. NuliMr. Agam Sharma and Mr. Suraj
Kaushik, Advocates**

ORDER
(Through Virtual Mode)

15.10.2020 In view of notice of adjournment having been circulated by Mr. Kumar Sudeep, learned counsel for the Appellant, the hearing is adjourned.

Let the appeal be listed 'for hearing' on **18th November, 2020**

[Justice Bansi Lal Bhat]
Acting Chairperson)

[Dr. Ashok Kumar Mishra]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

/ns/gc/